

10

M. Nanda Vrs. UOI

Orders/Directions Sl. No. 7

O.A. No. 260/00949 of 2014

Order dated: 03.02.2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

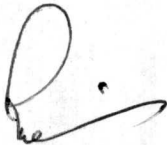
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

Heard Mr. S.R.Pati, Ld. Counsel for the applicant, and Mr.

B.P.Nayak, Ld. ACGSC appearing for the Respondents.

Memo dated 02.02.2016 filed at Flag-X for withdrawal of this O.A. is taken on record. Accordingly, the O.A. is disposed of being withdrawn.



MEMBER(Admn.)



MEMBER(Judl.)

RK